

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1528
ANSWERED ON:02.12.2005
EMPLOYMENT TO LOCALS IN H.P.
Chandel Shri Suresh

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government propose to provide additional incentives to the State Government of Himachal Pradesh as the State enjoys adequate facilities for setting up of more hydro-electric power projects;
- (b) if so, the details thereof;
- (c) the funds allocated to Himachal Pradesh for the purpose so far;
- (d) whether NHPC and NTPC which are undertaking various projects are not providing employment to locals in various levels in these projects;
- (e) if so, the details thereof; and
- (f) the steps taken by the Government to provide employment to locals in Himachal Pradesh in those projects?

Answer

THE MINISTER OF POWER (SHRI P.M. SAYEED)

(a) : No, Sir.

(b) & (c) : Do not arise in view of reply to (a) above.

(d) to (f) : For the projects being implemented by National Hydroelectric Power Corporation Limited (NHPC) and National Thermal Power Corporation (NTPC) in the State of Himachal Pradesh, employment to the locals is being provided in accordance with the terms and conditions of the Memorandum of Understanding/Agreement signed by these Central Public Sector Undertakings (CPSUs) with the Government of Himachal Pradesh/Himachal Pradesh State Electricity Board.

Recruitment is done by the Central Public Sector Undertakings under the Employment Exchanges (Compulsory Notification of Vacancies) Act, 1959, read with Rules notified by the Government from time to time. Under these rules the CPSUs notify the required vacancies of all such posts which fall under Group `C` & `D` to the concerned local employment exchanges and conduct the recruitment accordingly.